



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/3031/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 7th June, 2019.

Sub:- **Restricted holiday along with station leave permission.**

Ref:- letter No.DJK.1-5/2019/784, dtd. 06.06.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday on 10.06.2019 along with station leave permission w.e.f the evening of 07.06.2019 till the morning of 11.06.2019, has been granted/rejected. The Additional District & Sessions Judge, FTC, Kokrajhar and in his absence, the learned Assistant Sessions Judge, Kokrajhar and in his absence the Chief Judicial Magistrate, Kokrajhar and in their absence the CJM in charge shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/3032/ dated 7.6.19
Copy to.

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rohan